

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 10**  
**(CAA)-124(PB)/2021**

**IN THE MATTER OF:**

Skylark Industries Pvt Ltd With D Pal .... Petitioner/Applicant  
Buildcon Pvt Ltd.

**Order under Section 230(1) & 232**

**Order delivered on 13.03.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE AND VC)**

**PRESENT:**

For the Applicant : Adv. Purav Middha  
For the Respondent :

**ORDER**

List the matter before the regular bench on 16.03.2023 for physical hearing.

-Sd/-  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

13.03.2023  
Lalit Verma